

Government of Jammu and Kashmir
Housing & Urban Development Department
Civil Secretariat, Jammu

NOTIFICATION
Jammu, the 18th March, 2026

S.O. 71 In exercise of the powers conferred by section 4 of the Jammu and Kashmir Housing Board Act, 1976 and in supersession of all previous notifications issued on the subject, the Government hereby re-constitute the Board of Directors for Jammu and Kashmir Housing Board, constituted vide notification SRO 267 dated 12.05.1976, with the following composition, namely: -

- | | |
|--|---------------------|
| 1. Minister In-charge, Housing & Urban Development Department. | Chairman |
| 2. Administrative Secretary, Planning Development & Monitoring Department. | Member |
| 3. Administrative Secretary, Public Works Department. | Member |
| 4. Administrative Secretary, Finance Department. | Member |
| 5. Administrative Secretary, Housing & Urban Development Department. | Member |
| 6. Divisional Commissioner, Jammu. | Member |
| 7. Divisional Commissioner, Kashmir. | Member |
| 8. Managing Director, J&K Housing Board. | Member
Secretary |
| 9. Chief Town Planner, Jammu. | Member |
| 10. Chief Town Planner, Kashmir. | Member |

Besides, the following Officers shall be invited as "Special Invitees" to the Board Meetings:-

- i. Commissioner, Jammu Municipal Corporation/Srinagar Municipal Corporation.
- ii. Vice Chairman, Jammu Development Authority/Srinagar Development Authority.
- iii. Director, Urban Local Bodies, Jammu/Kashmir.
- iv. Vice Chairman, Lake Conservation & Management Authority (J&K LCMA).

The Members shall hold the office for a period of two years.

By Order of the Government of Jammu and Kashmir.

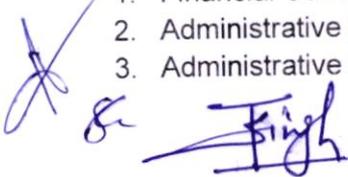
Sd/-
(Mandeep Kaur) IAS
Commissioner/Secretary to the Government

No.HUD-HB/9/2026(7733929)

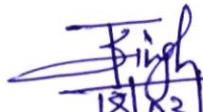
Dated: 18.03.2026

Copy to the:-

1. Financial Commissioner (Additional Chief Secretary) to Hon'ble Chief Minister, J&K.
2. Administrative Secretary, Planning Development & Monitoring Department.
3. Administrative Secretary, Public Works Department.



4. Administrative Secretary, Finance Department.
5. Principal Secretary to the Lieutenant Governor.
6. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
7. Commissioner/Secretary to the Government, General Administration Department.
8. Divisional Commissioner, Jammu.
9. Divisional Commissioner, Kashmir.
10. Managing Director, J&K Housing Board.
11. Director, Archives, Archaeology and Museums, J&K.
12. Chief Town Planner, Town Planning Organization Jammu.
13. Chief Town Planner, Town Planning Organization Kashmir.
14. General Manager, Ranbir Government Press for publication in the extra-ordinary/next issue of the Government Gazette.
15. Private Secretary to the Chief Secretary.
16. Private Secretary to Commissioner/Secretary to the Government, H&UDD.
17. Incharge Website, H&UDD.
18. Notification file/stock file.


18/03/2026
(S. Tarandeep Singh)
Under Secretary to the Government
